

**PARLIAMENT OF INDIA
LOKSABHA SECRETARIAT
NEW DELHI**



PRESS COMMUNIQUE

Joint Committee on the Foreign Contribution (Regulation) Amendment Bill, 2026

The Joint Committee on 'The Foreign Contribution (Regulation) Amendment Bill, 2026', has been constituted *vide* Lok Sabha Bulletin – Part II No. 6114 dated 03 September 2026. Considering the wider implications of the proposed Bill, the Committee under the Chairpersonship of Dr. Sanjay Jaiswal, M.P. have decided to invite views/suggestions on the specific clauses of the Bill from experts/ institutions/ trust/ societies/ firms/ organization/NGOs and other stakeholders. Those desirous may send two copies of memoranda/suggestions in English/Hindi to Director, Lok Sabha Secretariat, Room No. 002, Block 'A' EPHA, New Delhi – 110001. Tel. No. 23035426/23034437 or e-mail in the format prescribed below to jpc-fcra@lss.sansad.in within **seven days** from the date of publication of this advertisement. Text of 'The Foreign Contribution (Regulation) Amendment Bill, 2026' is available on the Lok Sabha website [link for English version- <https://sansad.in/l/legislation/bills> and link for Hindi version- <https://sansad.in/l/hi/legislation/bills> (Bill No. 97)].

2. The memoranda/suggestions submitted to the Committee would form part of the records of the Committee and would be treated as 'confidential' and enjoy Privileges of the Committee.

3. Those who are desirous of appearing before the Committee, besides submitting memoranda, are requested to specifically indicate so. However, the Committee's decision in this regard shall be final.

New Delhi;

Dated: 28 September, 2026

FORMAT FOR SUBMITTING SUGGESTIONS

Sl.No.	Clause No. as per The Foreign Contribution (Regulation) Amendment Bill, 2026	Proviso as per Foreign Contribution (Regulation) Amendment Bill, 2026	Corresponding relevant section and provision in the Foreign Contribution (Regulation) Act, 2010	Proposed suggestion (including revised draft clause, if any).	Justification